

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th May, 2017

No. HC.VII-38/2017 / 2428 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Robin Phukan, Special Judge, CBI & NIA, Assam, Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar General, Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Hitesh Kumar Sarma elevated as Additional Judge of the Gauhati High Court.

No. HC.VII-38/2017 / 2429 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Mridul Kumar Kalita, Registrar (Administration), Gauhati High Court, Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Vigilance), Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Mir Alfaz Ali elevated as Additional Judge of the Gauhati High Court.

No. HC.VII-38/2017 / 2430 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Aditya Hazarika, District and Sessions Judge, Dhemaji, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Administration), Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Mridul Kumar Kalita appointed as Registrar (Vigilance), Gauhati High Court.

By Order,
Sd/- A. Ajitsaria,
REGISTRAR (JUDICIAL)

Memo NO. HC.VII-38/2017 / 2431-2460 /A.

Dated 24.05.2017

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action. He is requested to place the services of Shri Robin Phukan, Special Judge, CBI & NIA, Assam, Guwahati and Shri Aditya Hazarika, District and Sessions Judge, Dhemaji, at the disposal of the Gauhati High Court, Guwahati with effect from the date of their joining in the Gauhati High Court, Guwahati.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information.

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4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
5. The District and Sessions Judge, _____
6. The Principal Judge, Family Court, No.I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI, Assam, Guwahati.
12. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
13. The Member, MACT, No. II & III Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur.
14. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
15. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. Shri Robin Phukan, Special Judge, CBI & NIA, Assam, Guwahati. He will hand over charge of his Court and Office to the Special Judge, Addl.CBI Court, No.1, Assam, Chandmari, Guwahati and join his new assignment immediately.
17. Shri Mridul Kumar Kalita, Registrar (Administration), Gauhati High Court, Guwahati. He will hand over charge of his Office to Shri Aditya Hazarika, Registrar (Administration) designate, Gauhati High Court, Guwahati and join his new assignment immediately.
18. Shri Aditya Hazarika, District and Sessions Judge, Dhemaji. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhemaji and proceed to join his new assignment immediately.
19. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
20. The Chief Judicial Magistrate, _____
21. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
22. The Director, Law Research Officer, Gauhati High Court, Guwahati.
23. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
24. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
25. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
26. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
27. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
28. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
29. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati.
30. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

AA 24.5.17

REGISTRAR (JUDICIAL)

24/5/17